

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1455
TO BE ANSWERED ON 28TH JULY, 2023**

WHO REPORT ON ARTIFICIAL SWEETENERS

**1455. SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI PRATAPRAO JADHAV:
SHRI SHRIRANG APPA BARNE:
SHRI SUDHEER GUPTA:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI BIDYUT BARAN MAHATO:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether World Health Organization (WHO) has published a report expressing concern regarding usage of artificial sweeteners in the country and if so, the details thereof;
- (b) whether Food Safety and Standards Authority of India (FSSAI), the regulatory body responsible for ensuring food safety and standards in the country has taken cognizance of said report and if so, the details thereof;
- (c) whether FSSAI has convened/proposes to convene a meeting to shed light on the potential consequences of artificial sweeteners on human health and if so, the details thereof;
- (d) whether FSSAI has asked for suggestions from various stakeholders, including industry experts, representatives and consumer advocates on WHO's report;
- (e) if so, the details thereof including their responses and if not, the reasons therefor; and
- (f) the others steps taken by FSSAI to reduce the adverse impact of artificial sweeteners on the health of people in the country?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) & (b) Food Safety and Standards Authority of India (FSSAI) has informed that World Health Organization (WHO) has released a new guideline on Non-Sugar Sweeteners (NSS), which recommends against the use of NSS to control body weight or reduce the risk of non-communicable diseases (NCDs). FSSAI has taken cognizance of said report and based on available scientific evidence, the matter has been deliberated in the meetings of the Scientific Panel of FSSAI.

(c) to (e) FSSAI has conducted meetings of the Scientific Panel to discuss various aspects

related to use of artificial sweeteners and their effect on human health by involving external experts having domain knowledge.

(f) FSSAI has laid down standards for non-caloric sweeteners such as stevia, acesulfame potassium, aspartame, sodium and calcium saccharin, sucralose and sorbitol and limits for use of such NSS in various food products have been laid down on the basis of risk assessment and ADI (Acceptable Daily Intake) established by JECFA (Joint Expert Committee on Food Additives) and is in harmonization with Codex.
